

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. MA 1096/2018 MA 657/2017 In C.P. 08/2016

CORAM:

SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 06.03.2023**

NAME OF THE PARTIES: - Abha Dastane Rao Intervener

In

**Maharashtra Executer & Trustee
Co Pvt. Ltd.**

APPEARANCES: -

FOR INTERVENER : Ms. Abha Dastane-Rao (party in person)

FOR THE COMPANY : Adv. Avinash R Khanolkar

Section: 441 of Companies Act, 2013

ORDER

The matter is taken up through Virtual Hearing (VC). List this matter on **12.04.2023 (high on board)**.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)

Jagdish